(b) The Question relating to eco logical aspects of the Silent Valley Hydel Power Project and alternatives in terms of power and irrigation needs is being examined by expsrts.

Environmental Pollution of Metropolitan industrial cities

- 1527. SHRIMATI SAROJ KHAPARDE: Wili the PRIME MINISTER be pleased to state:
- ^ca) whether the Department of Environment has made or propose to make a detailed study into the causes responsible for _ environmental pollution in certain metropolitan and industrial cities;
 - Cb) if so, what are the details thereof;
- (c) the names of the cities which are heavily affected by environmental pollution; and
- <d) what steps are being taken by Government to save the cities from environmental pollution particularly industrial pollution?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINGH): (a) and (b) Central Board and the State Boards for the Prevention and Control of Water Pollution are engaged in regular monitoring of water quality in streams at oritical points including those near metropolitan and industrial cities. The Boards are also intending to set up air monitoring stations.

- (c) Almost all class I and most of the class II cities have some problems of environmental pollution.
- fd) The Boards set up under the provisions of the Water (Prevention and Control of Pollution) Act, 1974, are taking suitable action for the prevention and control of water pollution. These Boards have also initiated action for air Pollution Control

unde_r the provisions ₀f the air (Prevention and Control of Pollution) Act, 1981.

Safeguard against Air and Water Pollution

- 1528. SHRIMATI SAROJ KHA-PARDE: Will the PRIME MINISTER be pleased to state-.
- (a) whether it is a fact that the Department of Environment has laid down guidelines and safeguards for industrial units against air and water pollution;
 - (b) if go, what are the details thereof;
- fc) the names of industrial units ID Delhi against which action has been taken during the last six months for discharging effluents into the Jamuna?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH): (a) and (b) Yes, Sir. The Government have prepared guidelines and questionnaire for appraisal of new industrial projects for reviewing their environmental compatability. The information given by the applicant is assessed by a Committee of Technical Experts from the environmental angle and necesary advice/recommendations are given. The Central/State Board for Prevention & Control of Water pollution examines the adequacy of air and water pollution control measures adopted to bring down the Pollutants' level to the standards prescribed and gives consent for discharge nf effluents. Guidelines for planning of industrial estate^ have also been prepared by the Central Board for Prevention and Control of Water Pollution.

Ce) A list of industrial units in Delhi against which action has been

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initiated during the last six months by the Central Board is given below.

Cases instituted during the proceeding six months in the Union Territory of Deihi.

S. No.	Name of the ndustry
1.	M/s. Delhi Milk Scheme
2.	M/s. Delhi Cloth Mill
3.	M/s. Steel Rolling Mills
4.	Bhargava Rolling Mills
5.	M/s. Nayyar Thread Ball Factory
6.	M/s, Steel Traders, Delhi
7.	M/s. Novelty Stores, Delhi
8.	M/s. New Gulati Hosiery Mills, Delhi
9.	M/s. Usha Fabs., Delhi
10.	M/s. Vishal Enterprises, Delhi
11.	M/s. Haryana Hosiery, Delhi
12.	M/s. Kamal Katha Sup- pliers, Delhi
13.	M/s. Neeta Trading, Delhi
14.	M/s. Prakash Industries, Delhi
15.	M/s. Lark (India) Pvt, Ltd., Delhi
16.	M/s. Devki Nandan Kartar Chand, Delhi
17.	M/s. Sudarshan Kumar & Co., Delhi.
18.	M/s. Sikka Enterprises. Delhi
19.	M/s Dinesh Steels, Delhi
20. *	M/s. Rolling Mills, Delhi
21,	M/s Midland Industries, Delhi
22.	M/s. Goel Brothers, Delhi
23.	M/s. Mazdoor Soap Mills, Delhi.

Setting ap of Himalayan Environment Institute

to Questions

1529. SHRIMATI SAROJ KHAPARDE: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the Central Government are examining the prospect of setting up Himalayan Environment Institute in cooperation with Nepal and Bhutan;
- (b) if so, what are the details in this regard; and
- (c) whether any action has been initiated;
- (d) whether the matter has been taken up with Nepal and Bhutan in this regard; and
 - (e) if so, what is their response?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH): (a) No, Sir.

(b) to (e) Do not arise.

India's mining rights in Indian Ocean

1530. SHRI RAMANAND YADAV: SHRIMATI AMARJIT KAUR:

Will the PRIME MINISTER pleased to state:

- (a) whether Government have registered claims witH the preparatory committee of the United Nations on the Law of Sea for their entitlement of exclusive mining rights in Indian Ocean;
- (b) fT so, the number of nautical miles Government have claimed in the Indian Ocean sea-bed for its exclusive mining
- (c) what is the estimated expenditure over the mining;
- (d) what are the names of the metals located in these areas;